COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 25 OF 2018 &
IA NO. 858 OF 2017

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Lourdes Society for Health Care and Research … Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant(s) : Mr. K. V. Mohan

Counsel for the Respondent(s) : Mr. Shashwat Singh for R-1

Mr. P. V. Dinesh
Ms. Sindhu T. P. for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***12.02.2020***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj